

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.499/99

Wednesday, this the 1st day of September, 1999.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

1. N.Vellikannan, aged 36 years, S/o Nainagounder, LTI No.737, Ex Casual Labourer, Southern Railway Moottankurichy P.O. Buddireddipatty (Via) Dharmapuri.
2. S.Kamaraj, aged 34 years, S/o Subramani, LTI No. 753, Ex Casual Labourer, Southern Railway, Surakkappatti Thippireddihalli (P.O) Bommudi (via) Dharmapuri.
3. A.Parasuramani, aged 36 years, S/o Ariyagounder, LTI No.745, Ex-casual labourer, Southern Railway, Moottankurichy, Ariyankottayee, Buddireddipatti (Via) Dharmapuri Dt.
4. N.Ganesan, aged 40 years, S/o Nainagounder, LTI No. 728, Excasual labourer, Southern Railway, Moottankurichy Buddireddipatti (Via) Dharmapuri Dt.
5. C.Seenu, aged 33 years, S/o Chinnappan, LTI No.740, Ex-casual labourer, Southern Railway, Mattamedu, Moottankurichy P.O.Buddireddipatti (Via) Dharmapuri Dt.
6. S.Chinnaswamy aged 35 years, S/o Subramani, LTI No. 744, Ex-Casual Labourer, Southern Railway, Moottankurichy P.O Buddireddipatti (Via) Dharmapuri Dt.
7. G.Sampath, aged 37 years, S/o Gopal, LTI No.738, Ex- asual Labourer, Southern Railway, Door No.309, M.G.R.Nagar, Kumarasamypet, Dharmapuri.
8. P.Munuswamy, aged 41 years, S/o Perumal, LTI No.730, Ex Casual Labourer, Southern Railway, Nathamedu colony Buddireddipatti, Dharmapuri Dt.
9. G.Jaypal, aged 38 year, S/o Govindan, LTI No.732, Ex Casual Labourer, Southern Railway, Athimarathur, V. Muthampatti, Bommudi, Dharmapuri Dt.

=: 2 :=

10. N.Vadivel ,aged 37 years,S/o Nanjan,LTI No.734,
Ex casual labouter,Southern Railway,Moottankurichy
Buddireddipathy,Dharmapuri.
11. A.Anandan,aged 35 years,S/o Andigounder,LTI No.737,
Excasual labourer,Southern Rzilway,Moottankurichy
Buddireddipatty (Via), Dharmapuri Dt.
12. K.Ponnusamy,aged 42 years,S/o Kullu,LTI No.739,
Ex-Casual Labouter,Southern Railway,Moottankurichy
Muddiredipatty,Dharmapuri.
13. C.Muniappan,aged 36 years,S/o Chinnaswamy,LTI No.
748,Ex-Casual Labourer,Southern Railway Moottankurichy
Buddireddipatti,Dharmapuri Dt.
14. P.Ravi,aged 35 years,S/o Pallikodathan LTI No.746,
Ex casual labouter,Southern Railway,Moottankurichy
PO Buddireddipathy, Dharmapuri.
15. G.Perumal,aged 36 years,S/o Govindan,,LTI No.750,
Ex casual Labourer,Southern Railwy,Athimarathur,
Muthampatti P.O. Bommudi (Via) Dharmapuri.

... Applicants.
By Advocate Mr P. Ramakrishnan.

Vs.

1. The Senior Divisional Personnel Officer,
Southern Railway,
Thiruvananthapuram.
2. The Executive Engineer (Construction),
Southern Railway,
Thiruvananthapuram.

By Advocate Mr James Kurian, Addl.CGSC. ... Respondents.

The application having been heard on 1.9.99, the
Tribunal on the same day delivered the following:

O R D E R

Applicants 15 in number, seek to direct the
respondents to re-employ them in terms of the directions
issued by the Apex Court in Inder Pal Yadav's case and also
to direct the first respondent to consider and dispose A-2

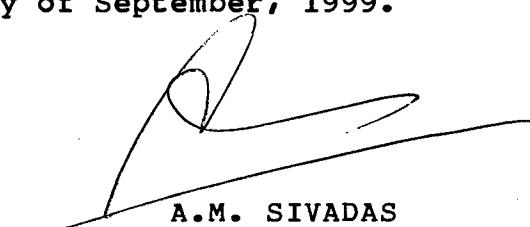
representation filed by the applicant and similar representations submitted by the remaining applicants.

2. When the O.A. was taken up, learned counsel appearing for the applicants submitted that it is suffice to direct the first respondent to consider and dispose of by a speaking order A-2 representation submitted by the first applicant and similar representations submitted by the remaining applicants within a time frame. Learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly, the first respondent is directed to consider and pass a spaking order on A-2 representation submitted by the first applicant and similar representations submitted by the other applicants, within three months from the date of receipt of a copy of this order.

4. The Original Application is disposed of as above.
No costs.

Dated the 1st day of September, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

P/1999

LIST OF ANNEXURES REFERRED TO IN THE ORDE

1. Annexure A-2: True copy of the representation dated 5.12.1998 frrom the 1st applicant to the 1st respondent.